

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

Item No. 423  
466/252/ND/2020

**IN THE MATTER OF:**

**M/s. Asante Marketing Pvt. Ltd.**

**...APPELLANT**

**Vs.**

**ROC Ministry of Corporate Affairs**

**...RESPONDENT**

**Section**

**Under Section 252**

**Order delivered on 24.12.2020  
(Virtual Hearing)**

**Coram:**

**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)**

**DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Appellant**

**:Ms. Anuradha Acharya, Advocate.**

**For the ROC**

**:Mr. M. Yadubhushan Rao, AROC.**

**For the Income Tax Department**

**:Ms. Easha Kadian, St. Counsel.**

**ORDER**

Heard the submissions made by the counsel for the appellant, AROC as well as counsel for the Income Tax Department. Order in this matter is reserved.

**-sd-**

**(V.K. Subburaj)  
Member (T)**

**-sd-**

**(P.S.N. Prasad)  
Member (J)**